## Application cum Declaration for purchase of foreign exchange under the Liberalised Remittance Scheme of USD 1,00,000 for Resident Individuals

(To be completed by the applicant)

I	Details of the applicant  a. Name  b. Address  c. Account No  d. PAN No							
II	Details of the foreign exchange required							
	Amount (Specify currency)      Purpose							
Ш	Source of funds:							
	Nature of instrumentremittance							
V (April-	Details of the remittance made under the scheme in the financial year -March) 200							
Date	Amount							
VI	Details of the Beneficiary  1. Name  2. Address							
	3. Country  * 4. Name and address of the bank							
This is	* 5. Account No							
	Declaration							
	hereby declare that the total amount of foreign exchange (Name)							
excha financ	nge purchased from or remitted through, all sources in India during the current ial year as per item No. V of the Application, is within the limit of USD 100/- (US Dollar One lakh only), which is the limit prescribed by the Reserve							

Bank for the purpose and certify that the source of funds for making the said

remittance belongs to me and will not be used for prohibited purposes.

Signature of the applicant (Name)

## Certificate by the authorised dealer

This is to certify that the remittance is not being made by/ to ineligible entities and that the remittance is in conformity with the instructions contained in Reserve Bank from time to time under the Scheme.

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Name and designation of the authorised official:

Place:

Date: Stamp and seal